

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 635 OF 2024

IN THE MATTER OF:

News Item titled "2023 Delhi floods How govt. did not see Delhi's worst flood coming - even 24 hours before it" appearing in The Hindu dated 27.04.2024

AMENDED MEMO OF PARTIES (As per order dated 02.09.2025)

News Item titled "2023 Delhi floods How govt. did not see Delhi's worst flood coming - even 24 hours before it" appearing in The Hindu dated 27.04.2024

VERSUS

- 1. Central Water Commission**
Through its Secretary,
3rd Floor(South), Sewa Bhawan, R.K Puram, Sector-1, New Delhi- 110066
Email: secy-cwc@nic.in (Respondent No.1)
- 2. Secretary, Ministry of Jal Shakti,**
6th Floor Cabin, Shram Shakti Bhawan, Rafi Marg, New Delhi-110001
Email: secy-mowr@nic.in (Respondent No. 2)
- 3. Delhi Pollution Control Board, Through its Member Secretary**
4th and 5th Floor, ISBT Building, Kashmere Gate, Delhi- 110006
Email: msdpcc@nic.in (Respondent No. 3)
- 4. Irrigation and Flood Control Department,**
Government of NCT of Delhi
Through The Chief Engineer
Bund Office Complex, L.M, Central, Shastri Nagar,
Geeta Colony, New Delhi-110031
Email: ceifcd@gmail.com/ifcd@nic.in/
sswbranchifcd@gmail.com (Respondent No.4)